

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. 751/97

PRESENT : Hon'ble Mr. Justice S. Narayan, Vice-Chairman.
Hon'ble Mr. B.P. Singh, Administrative Member.

NABA KRISHNA DUTTA

- V E R S U S -

UNION OF INDIA AND ORS.
(S.E. RAILWAY)

For the applicant : None.

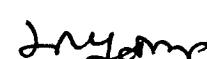
For the respondents : None.

Heard on 31.8.20001

Order on 31.8.2000

O R D E R

When the matter is taken up today for hearing, none appears for the applicant. We get the impression that the applicant is probably not interested to pursue the case. Therefore, the matter is dismissed for default.


(B.P. Singh)
Member (A)


(S. Narayan)
Vice-Chairman.